

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 81 of 2014

Dated : 27th October, 2014

In the matter of:

Kerala State Electricity Board Ltd. ... Appellant(s)
Versus
Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George

Counsel for the Respondent(s) Mr. Ramesh Babu

ORDER

As the Bench did not assemble today, post the matter for hearing on **18.11.2014.**

COURT MASTER